

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-1000(PB)/2020

IN THE MATTER OF:

Intec Capital Ltd.

.... Applicant/petitioner

v.

Pipetel Communications Pvt. Limited

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code 2016

Order delivered on 04.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

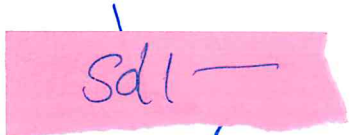
PRESENT:

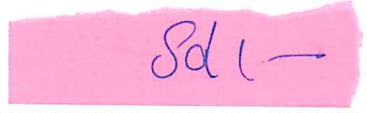
For the Applicant

Mr. Vinod Chaurasia & Sagar Bansal, Advs.

ORDER

List on 09.12.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)